MANIPUR GAZETTE

E X T R A O R D I N A R Y
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No. 268 **Imphal, Monday, November 2, 2026** **(Kartika 11, 1948)**

GOVERNMENT OF MANIPUR
SECRETARIAT: HEALTH DEPARTMENT

ORDERS BY THE GOVERNOR : MANIPUR

Imphal, the 30th October, 2026

No. AYUS-506/3/2023-HS-HEALTH : In exercise of the powers conferred by Section 16(1)(i) of the Manipur AYUSH Council Act, 2026, the Governor of Manipur is pleased to nominate Dr. Akoijam Lokendro Singh, a registered Practitioner in Homoeopathy as Registrar of Manipur AYUSH Council with immediate effect till 31st May, 2027.

2. He shall exercise the powers and duties of the Registrar of the Council as per provisions of the said Manipur AYUSH Council Act, 2026 and the Rules to be framed thereunder the said Act.

3. Further, Dr. Akoijam Lokendro Singh will act as the Secretary of the Manipur AYUSH Council in exercise of powers under Section 16(2) of the Manipur AYUSH Council Act, 2026.

By orders & in the name of Governor;

BANTEE SINGH KONTHOUJAM,
Joint Secretary (Health & FW),
Government of Manipur.

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Digitally signed by
Ngangbam Roben Singh
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